

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.69/BB/2017	-	Admission	Rule-6 of I&B	Chamundi Polymers Pvt. Ltd. Vs Falcon Tyres Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Sangeetha.M.S
for CCI-Legal

Operational Creditor

Sangeetha

The matter is listed today for admission. Registry has raised some objections. Counsel for petitioner is absent. No representation for petitioner.

List it on 28.08.2017 for compliance.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)